NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/1/2015

NAME OF THE TRANSFEROR

: UNION OF INDIA

NAME OF THE TRANSFERRE

: FINANCIAL TECHNOLOGIES INDIA PVT LTD

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

1] G. Rajagopalan - Addl. Soleti. brenend - Petitioner. Snr. Adv

2. B. Dhanary & DR. D. Sirker - Counsels Aset. ASh - De herrerry

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Coursed for 1214 R5-12, 15-18,

Go Menon, Karttik, Nulendy Neclakete - Council for R29 Advacates - Rap by B-Vasanthan

J. S. SANKARNALATANAN (SR. ADU) For. P.RAJ KUMAR JUASAKU

RANDANA

LOUNSE'L FOR SHALE HOLDERS ASSOCIATION (INTERVENOR)

6. VINOD KUMAR

Coursel for Rz-4, R19-21

CA. No. 75/2016

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ORDER

Counsels for both the parties are present. Counsel for R1 concluded the final submissions. Counsels for rest of the Respondents prayed for time for making final submissions. Put up on 10.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)